## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-298(ND)/2017

## **IN THE MATTER OF:**

UT Worldwide India (P) Limited

.. PETITIONER

Vs.

Integrated Caps (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 12.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Abhay Raj Varma, Advocate

For the Respondents

. .

## **ORDER**

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 12.9.2017